

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 21st September, 2022

No. 193 A: Hon'ble the Chief Justice has been pleased to appoint/post Mr. Ravi Ranjan, Principal Secretary to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi as Registrar (Vigilance), High Court of Jharkhand, Ranchi.

Further, Mr. Ranjan is directed to remain in-charge of the O/o Principal Secretary to Hon'ble the Chief Justice till further orders in addition to his newly allocated assignment.

By order of the Court,
Sd/-Mohammad Shakir
Registrar General

Memo. No. _____ 3490 _____ / Apptt. _ dated Ranchi the 21st September, 2022

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court.

Sd/- Mohammad Shakir
Registrar General

Memo. No. _____ 3491 _____ / Apptt. _ dated Ranchi the 21st September, 2022

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration)/ the Registrar (Vigilance) I/c / the Registrar (Establishment) / the Pr. Secretary to Hon'ble the Chief Justice/ All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / I/c PPS to Hon'ble the Chief Justice / Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and the Officer concerned for information and needful .


Registrar General